

(d) if so, the details thereof?

The Minister of Iron and Steel
(Shri T. N. Singh): (a) 70,000 tonnes.

(b) Only small quantities of Stainless Steel in ingot form are being produced. Capacity licensed is 71,000 tonnes.

(c) Yes, Sir.

(d) Madras Alloys and Stainless Steel Ltd., have been issued a licence to set up a plant in Madras State to manufacture 7000 tonnes of Stainless Steel Sheets per annum.

विदेशी व्यापार संस्था

2367. श्री म० ला० द्विवेदी :

श्री प्र० चं० बरभा :

श्री भागवत झा आजाद :

श्री स० चं० सामन्त :

डा० म० मो० दास :

श्री सुबोध हंसवा :

वार्षिक व्यय नीचे दिया जाता है :—

	लाख रु०
1963-64	1.11
1964-65	5.85
1965-66	10.69

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

अप्रैल 1966 से 31 अगस्त

1966 7 86

झाँसी-मानिकपुर लेक्कन पर एक्सप्रेस गाड़ी

2368. श्री म० ला० द्विवेदी :

श्री प्र० चं० बरभा :

श्री भागवत झा आजाद :

श्री स० चं० सामन्त :

डा० म० मो० दास :

श्री सुबोध हंसवा :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) मध्य रेलवे के झाँसी-मानिकपुर लेक्कन पर यात्रा करने वाले यात्रियों की कठिनाइयों को ध्यान में रखते हुए क्या यात्री गाड़ी को जो इस समय एक तेज यात्री

वाणिज्य मंत्री (श्री मनुभाई शाह) :

(क) संस्थान ने वस्तु-वार तथा देश-वार आधार पर निर्यात समस्याओं का गहन अध्ययन किया है और इसके सर्वेक्षण परिणाम, वर्तमान तथा संभाव्य निर्यातकों तथा प्रायोजक संगठनों

गाड़ी के रूप में चल रही है, पुनः साधारण यात्री गाड़ी में बदलने का प्रस्ताव है ; और

(ख) यदि हां, तो यह प्रस्तावित परिवर्तन कब से किया जायेगा ?

रेलवे मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह): (क) 523 डाउन/522 अप आंसी-मानिकपुर सवारी गाड़ियों का चलन-समय 30 मिनट कम करके 1 जून, 1966 से उन्हें तेज सवारी गाड़ियों में बदल दिया गया है। इस परिवर्तन में रास्ते के किसी भी स्टेशन पर उनका ठहरना समाप्त नहीं किया गया है और इस आशय की कोई शिकायत नहीं मिली है कि इन गाड़ियों को तेज सवारी गाड़ी बना दिये जाने के फलस्वरूप यात्रियों को किसी प्रकार की कठिनाई हुई है। इन गाड़ियों को फिर साधारण सवारी गाड़ियों में बदलने का कोई विचार नहीं है।

(ख) सवाल नहीं उठता।

Textile Mills

2369. **Shri Madhu Limaye:** Will the Minister of Commerce be pleased to lay on the Table a statement showing the names of the textile Mills and other industrial units whose Management has been taken over by Government under the Industries (Development and Regulation) Act, 1951 since the coming into existence of this Act; and state:

(a) how many of these Units become profitable again under Government Management and were then returned to private management;

(b) whether Government intend to introduce an amending Bill for taking over the assets of these Companies; and

(c) if so, when?

The Deputy Minister in the Ministry of Commerce (Shri Shaif

Qureshi): (a) to (c). The following textile mills and other industrial units have been taken over by the Government under Industries (Development and Regulation) Act, 1951:—

Cotton Textile Mills

1. M/s. Model Mills Nagpur Ltd., Nagpur.
2. M/s. Mewar Textile Mills, Bhilwara.
3. M/s. R.S.R.G. Mohta Spinning & Weaving Mills Ltd., Akola.
4. M/s. Pratap Spinning & Weaving Mills Ltd., Amalner.
5. M/s. Bengal Nagpur Cotton Mills Ltd., Rajnandgaon.
6. M/s. India United Mills Ltd., Bombay.
7. M/s. Muir Mills Ltd., Kanpur
8. M/s. New Bhopal Textiles Ltd., Bhopal.
9. M/s. Hira Mills Ltd., Ujjain.
10. M/s. Swadeshi Cotton & Flour Mills Ltd., Indore.
11. Shri Bharathi Mills Ltd., Pondicherry.
12. M/s. Aurangabad Mills Ltd., Aurangabad.
13. M/s. Edward Mills Ltd., Beawar.
14. M/s. Atherton West & Co. Ltd. Kanpur.
15. M/s. Hathising Mfg. Co. Ltd., Ahmedabad.
16. Ajudhia Mills Ltd., Delhi.

Sugar Mills

1. M/s. Jagdish Sugar Mills Ltd., Kathquiyan.
2. M/s. Maheshwari Khetan Sugar Mills (P) Ltd., Ramkola.
3. M/s. Ishwari Khetan Sugar Mills, (P) LTD., Lakshmiganj.
4. M/s. Ram Luxman Sugar Mills Mohiuddinpur.
5. M/s. Padrauna Raj Krishna Sugar Works Ltd., Padrauna.